

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal the 20<sup>th</sup> January, 2024

No. HCM/1/96-BENCH/ : It is hereby informed to all the Courts under the High Court of Manipur and members of the Bar that, vide order dated 10<sup>th</sup> January, 2024 passed in Transfer Petition (Civil) No. 1957/2023, the Hon'ble Supreme Court of India has given the following direction to all the High Courts as under:

*"We see no reason for mentioning the caste/religion of any litigant either before this Court or the courts below. Such a practice is to be shunned and must be ceased forthwith. It is therefore deemed appropriate to pass a general order directing that henceforth the caste or religion of parties shall not be mentioned in the memo of parties of a petition/proceeding filed before this Court, irrespective of whether any such details have been furnished before the courts below. A Direction is also issued to all the High Courts to ensure that the caste/religion of a litigant does not appear in the memo of parties in any petition/suit/proceeding filed before the High Court or the Subordinate Courts under their respective jurisdictions."*

The above direction is hereby brought to the notice of all concerned for compliance.

By Order etc.

Sd/-

**(OJESH MUTUM)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

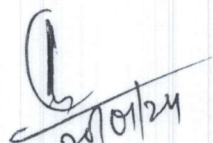
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Endt. No. HCM/1/96-BENCH/ 2560-79

Imphal, the 20<sup>th</sup> January, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Member Secretary, MASLSA/Registrar (Vigilance), High Court of Manipur
8. All the Courts/Tribunals/Boards under the High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The Chairman, Bar Council of Manipur.
12. The President, High Court Bar Association, Manipur.
13. The President, AMBA, Manipur.
14. The Director (Prosecution), Govt. of Manipur.
15. The Joint Director, Manipur Judicial Academy.
16. The Joint Registrar(Judl.)/Deputy Registrar (Judl.), High Court of Manipur.
17. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
18. The Superintendents (J-I,II, III & Bench) /Stamp Reporter, High Court of Manipur.
19. All the Court Masters, High Court of Manipur.
20. The Concerned/Guard File.

  
20/01/24  
**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

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